

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 45 of 2013 &
IA No. 70 of 2013**

Dated : 2nd April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Uttarakhand Power Corporation Ltd. ... Appellant(s)

Versus

M/s. R V Akash Ganga Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s): Mr. Shwetank Sailakwal
Mr. Buddy A. Ranganadhan for R.2

ORDER

The learned counsel for the Respondents seek some more time to file the reply. Accordingly, they are directed to file the same on or before 10.04.2013 after serving copy on the other side.

Post the matter on **07.05.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt